

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

Date : 13-02-2018 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s) Mr. Bakul Jain, Adv.
Mr. Mohit D. Ram, AOR

For Respondent(s) Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Applications for condonation of delay in filing the substitution application and setting aside abatement are allowed.

Application for substitution to bring on record the Lrs. of deceased respondent no.2 is allowed.

Amended cause title be filed accordingly.

(SONALI SAUND)
SENIOR PERSONAL ASSISTANT

(SNEH LATA SHARMA)
COURT MASTER